

**HIGH COURT OF TRIPURA
AGARTALA 799010**

F. 6(21)-HC/2022/27363

Dated 08th November, 2022

Subject: Award of Contract

In response to the **Tender No. F. 6(21)-HC/2022/21082-88** dated **24th August, 2022**, published by this Registry for the work “Supply, Commissioning, Installation, Testing & Maintenance of LAN (Local Area Networks) Items for the office of three District Legal Services Authorities (DLSAs) of Tripura namely, Sepahijala, Khowai & Ambassa under Phase-II of the eCourts Project Phase-II” **One Bidder** has participated in the bid. After detailed scrutiny & evaluation, the contract is awarded to the bidder, **Bloom Electronics Pvt. Ltd., Coimbatore**, for an amount of **₹1,65,031/- (Rupees One lakh sixty five thousand thirty one)** only inclusive of all taxes.

(S. Chakraborty)
Registrar (Admn., P & M)